

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 565 of 2020

IN THE MATTER OF:

**Prashant Goyal, Suspended Director,
Baldeo Metals Pvt. Ltd.**

...Appellant

Versus

**Tata Capital Financial Services Ltd.
& Anr.**

...Respondents

Present:

For Appellant : Mr. Gaurav Srivastava, Advocate

**For Respondents : Mr. Sabyasachi K. Sahai and Mr. Dhiren Shah,
Advocates**

ORDER
(Through Virtual Mode)

22.06.2020 Due to technical break down in Virtual Mode System, hearing could not be conducted.

Let the matter be listed 'for Admission (Fresh Case)' on **25th June, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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